## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB) 372 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s Daimler Financial Services Pvt. Ltd. Vs. M/s Sharda Gems And Jewels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

Present:

Mr. Ritesh Khare, Advocate

## **ORDER**

Notice be issued to the Respondent returnable on  $28^{th}$  November, 2017, by all modes. Dasti as well. Affidavit of service be also filed.

(S. K. Mohapatra)
Member (T)

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(Ina Malhotra) Member (J)